उन्हें तथा सरकार को यह कोशिश करनी चाहिये कि पालियामेंट के सदस्यों का जो यह रूपाल है कि बैंकों का जल्द से जल्द राष्ट्रीय-करण होना चाहिये, वह उसको पुरा करेंगे।

IAF Helicopter

THE DEPUTY CHAIRMAN: Mr. Yajee, would you please give way to the Defence Minister? He wants to make a statement.

IAF HELICOPTER CRASH NEAR POONCH

THE MINISTER OF DEFENCE (SHRIY. B. CHAVAN): With great sorrow, I rise to inform the House that an Alouette Helicopter belonging to the Indian Air Force crashed near Poonch this morning.

According to the information available, the following passengers were killed in the tragic accident: -

- (1) Lt. Gen. Daulat Singh, G.O.C. in C, Western Command.
- (2) Lt. Gen. Bikram Singh, Crops Commander.
- (3) Major General N. D. Nana-wati, M.
- (4) Brigadier Sri Ram Oberoi, M.C.
- (5) Air Vice-Marshal E.W. Pinto, Air Commanding-in-Chief, Officer Western Command.
- (6) Flight Lt. S.S. Sodhi.

In the death of these officers, our Defence Forces have lost very distinguished, able and promising leaders.

Their great qualities of leadership have contributed greatly in the past, particularly of Lt. Gen. Daulat Singh and Lt. Gen. Bikram Singh, and particularly Air Vice-Marshal E.W. Pinto did excellent work even in the last Air Exercises. In their death, we feel that we have lost something very valuable. I think this hon. House should share this sorrow with the members of their families, and I would suggest that this House may stand adjourned as a tribute to the memory of these distinguished officers.

THE DEPUTY CHAIRMAN: Every Member of this House associates himself with the sentiments of shock and sorrow expressed by the Leader of the House at this tragedy and extends sympathy to the survivors of those who have offered their lives in the service of the country and in active service. We all sympathise with those who survive them and their families. We also extend our sympathy to the Armed Forces and to the Defence Minister.

I would request Members to rise in their seats and observe one minute's silence as a mark of respect to the memory of the deceased.

The House then stood in silence for one minute

THE DEPUTY CHAIRMAN: The House stands adjourned till 11.00 am. on Monday.

> The House then adjourned at forty minutes past four of the clock till eleven of the clock on Monday, the 25th November, 1963.